



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22nd August, 2022

NOTICE

Please take notice that the following matters listed on 23.08.2022 in the Court – II will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 404 of 2021 (PH)	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi- R3,4,5 & 6 Lokesh Malik- R7,8,10 & 11 Prateek Gupta- R9,12 & 13
2.	Comp. App. (AT) (Ins) No. 95 of 2021 (PH)	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta-R2 & R3 Srishti Prabhakar

By order of Hon'ble Chairperson

-Sd/-

Registrar